

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11008 of 2015-DB

[Arising out of Order-in-Original/Appeal No DMN-EXCUS-000-COM-0062-14-15 dated 31.03.2015 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

Allied Instruments Pvt Ltd

.... Appellant

Plot No. 717 And 720, Somnath Road Dabhel
DAMAN, U T OF DAMAN-396210

VERSUS

Commissioner of Central Excise & ST, Daman

.... Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road,
Vapi Opp.Vapi Town Police Station,
Gujarat-396191

APPEARANCE :

Shri Amal Dave, Advocate for the Appellant
Shri G. Kirupanandan, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 29.07.2022

DATE OF DECISION: 25.11.2022

RAMESH NAIR :

The appeal disposed of, for order see order of date in Excise Appeal
No. 10463 of 2015.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**